

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/106/252/HDB/2017
NAME OF THE COMPANY	Kamineni Oncology Centre Private Limited
NAME OF THE PETITIONER(S)	Kamineni Oncology Centre Private Limited
NAME OF THE RESPONDENT(S)	RoC, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
counsel to	Surya Corporat Jawyor@ 9mail·Com 9849866556	J. July
	(,,c	
	December 2011	
	Course 127	Designation E-mail & Telephone No. Counsel 13 Surya Corporate lawyor 9 9 mail Com 9849866556

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to RoC.

Post the case on 27.10.2017.

Member (Ŧ)

Member (J)

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